

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 36 OF 2016 & IA NO. 91 OF 2016

Dated: 18th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Talwandi Sabo Power Ltd. ...Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Akshat Jain
Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr.M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Anushree Vardhan
Mr. Sandeep Rajpurohit
Mr. Sakesh Kumar
Ms. Tanvi Singh

ORDER

We have heard learned counsel for the Appellant.

List this matter for further hearing on **01.03.2017 & 02.03.2017 at 2:30 p.m.**

(I.J. Kapoor)
Technical Member
ss/mk

(Justice Ranjana P. Desai)
Chairperson